

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**20. Company Appeal/70/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Vijay Pitamber Lulla**  
**V/s**

**Registrar Of Companies, Mumbai**

**Section: 252 (3) of Companies Act, 2013**

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**ORDER**

Adv. Raina Birla appeared for the Petitioner. Counsel for the Petitioner states at bar that she has instructions not to proceed the Company Petition any further and to withdraw the same. In view of the statement of the Counsel for the Petitioner, the **Company Appeal No. 70/2023** is **dismissed as withdrawn**. File be closed and consigned to record.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**